

**Central Administrative Tribunal
Principal Bench**

OA No.4236/2016

New Delhi, this the 5th day of December, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Inspr. Pankaj Singh No.D/2286

Aged 53 years

S/o Shri Ajay Bahadur Singh

R/o 257, AGCR Enclave,

Delhi – 110 032.

.... Applicant

(None)

Versus

1. Commissioner of Police
Police Headquarters
IP Estate, New Delhi.

2. Joint Commissioner of Police
South-Eastern Range
New Delhi.

.... Respondents.

(By Advocate: Shri K.M.Singh)

ORDER (ORAL)

None present from the side of the applicant. It is seen from the order-sheets that nobody has appeared also on the last three dates i.e. 03.08.2018, 06.08.2018 and 31.08.2018. Apparently, the applicant has lost interest to pursue his case, hence, the OA is dismissed in default for non-prosecution.

**(Praveen Mahajan)
Member (A)**

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